

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)*  
*Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF H G C FOUNDATION**  
**PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                  |
|----|----------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | H G C FOUNDATION PRIVATE LIMITED                                                                                                                                                                                                                                 |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 21/08/1981                                                                                                                                                                                                                                                       |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | Registrar of Companies, Mumbai                                                                                                                                                                                                                                   |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U67120MH1981PTC025060                                                                                                                                                                                                                                            |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | SB-12B-01 & SB-12B-02,12B Floor, Empire Tower Cloud City Campus, Off. Thane Belapur Road, Airoli Navi Mumbai, Mumbai City, MH 400708                                                                                                                             |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | <b>22<sup>nd</sup> September, 2023</b>                                                                                                                                                                                                                           |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | SUDHA PRAVIN NAVANDAR<br>Address: D-519/520, NEELKANTH BUSINESS PARK, NATHANI ROAD, VIDHYAVIHAR WEST, MUMBAI - 400 086<br>Email: <a href="mailto:sudha@prnco.in">sudha@prnco.in</a><br>Mobile: 93243 51841<br>Regn. No.: IBBI/IPA-001/IP- P00451/2017-2018/10794 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | <b>21<sup>st</sup> October, 2023</b>                                                                                                                                                                                                                             |

Notice is hereby given that the **H G C FOUNDATION PRIVATE LIMITED** has commenced voluntary liquidation on 22<sup>nd</sup> September, 2023.

The stakeholders of **H G C FOUNDATION PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 21<sup>st</sup> October, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

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| Date: 22.09.2023<br>Place: MUMBAI | Sd/-<br><b>(Sudha P. Navandar)</b><br><b>Liquidator</b> |
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